

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 28

CP No. 145/Chd/Pb/2019

Under Section 58 & 59, CA 2013

In the matter of:

Amrex Marketing Pvt. Ltd.

...Petitioner

Vs

Akal Spring Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.11.2023.

Sd/-

Court Officer

October 30, 2023

Mukta